

**Customs, Service Tax & Anti Dumping Branch**  
**WEEKLY DISPATCH STATEMENT**  
**FROM 27-03-2023 TO 31-03-2023**

S. NO.	APPEAL NO.	FINAL ORDER NO./MISC ORDER NO.	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /MEMBERS	DATE ON WHICH ORDER SENT FOR DISPATCH
		<u>FINAL ORDER NO.</u>		
1	ST/50003/2017	F.O/50314/2023	23-03-2023	27-03-2023
2	ST/50919/2017	F.O/50321/2023	21-03-2023	27-03-2023
3	ST/50297/2017	F.O/50322/2023	21-03-2023	27-03-2023
4	ST/50286/2016	F.O/50323/2023	21-03-2023	27-03-2023
5	ST/50347/2016	F.O/50324/2023	21-03-2023	27-03-2023
6	ST/50101/2018	F.O/50325/2023	21-03-2023	27-03-2023
7	ST/51394/2017	F.O/50326/2023	21-03-2023	27-03-2023
8	ST/51267/2017	F.O/50327/2023	21-03-2023	27-03-2023
9	ST/50996/2017	F.O/50328/2023	21-03-2023	27-03-2023
10	ST/51006/2019	F.O/50329/2023	21-03-2023	27-03-2023
11	ST/51042/2017	F.O/50330/2023	21-03-2023	27-03-2023
12	ST/51161/2017	F.O/50331/2023	21-03-2023	27-03-2023
13	ST/51031/2017	F.O/50332/2023	21-03-2023	27-03-2023
14	ST/51028/2017	F.O/50333/2023	21-03-2023	27-03-2023
15	ST/51053/2017	F.O/50334/2023	21-03-2023	27-03-2023
16	ST/51163/2017	F.O/50335/2023	21-03-2023	27-03-2023
17	ST/51162/2017	F.O/50336/2023	21-03-2023	27-03-2023
18	ST/51064/2017	F.O/50339/2023	21-03-2023	27-03-2023
19	ST/51074/2017	F.O/50340/2023	21-03-2023	27-03-2023
20	ST/51184/2017	F.O/50341/2023	21-03-2023	27-03-2023
21	ST/51223/2017	F.O/50342/2023	21-03-2023	27-03-2023
22	ST/51280/2017	F.O/50343/2023	21-03-2023	27-03-2023
23	ST/51281/2017	F.O/50344/2023	21-03-2023	27-03-2023
24	ST/50386/2017	F.O/50347/2023	21-03-2023	27-03-2023
25	ST/50276/2017	F.O/50348/2023	21-03-2023	27-03-2023
26	C/52364/2019	F.O/50350/2023	21-03-2023	28-03-2023
27	C/52311/2022	F.O/50353/2023	22-03-2023	28-03-2023
28	C/51614/2022	F.O/50354/2023	22-03-2023	28-03-2023
29	C/52158-52166/2016 &C/52758-52764/2016 &C/51605/2018	F.O/50356-50372/2023	22-03-2023	28-03-2023
30	C/52531/2019	F.O/50373/2023	23-03-2023	28-03-2023
31	ST/50965/2017	F.O/50374/2023	22-03-2023	27-03-2023
32	ST/51521/2018	F.O/50375/2023	22-03-2023	27/03/203
33	ST/51063/2017	F.O/50376/2023	23-03-2023	27-03-2023
34	AD/50224/2021	F.O/50377/2023	23-03-2023	27-03-2023
35	ST/51393/2017	F.O/50380/2023	23-03-2023	27-03-2023
36	ST/50545/2017	F.O/50381/2023	23-03-2023	27-03-2023
37	ST/51474/2017	F.O/50382/2023	23-03-2023	27-03-2023
38	C/52119/2019	F.O/50383/2023	23-03-2023	28-03-2023
39	C/52190/2018 & C/52192/2018	F.O/50385-50386/2023	24-03-2023	28-03-2023
40	C/50536/2022	F.O/50387/2023	24-03-2023	28-03-2023
		<u>MISC ORDER NO.</u>		
1	ST/50453/2021	M.O/50095/2023	21-03-2023	27-03-2023
2	ST/51082/2017	M.O/50101/2023	23-03-2023	27-03-2023
3	ST/51173/2017	M.O/50102/2023	23-03-2023	27-03-2023
4	ST/51626/2022	M.O/50103/2023	23-03-2023	27-03-2023
5	ST/50878/2015	M.O/50104/2023	23-03-2023	27-03-2023
6	C/51675/2021	M.O/50105/2023	23-03-2023	28-03-2023
7	C/3331/2012	M.O/50106/2023	24-03-2023	28-03-2023
8	C/51181/2022	M.O/50107/2023	23-03-2023	28-03-2023
5				

uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large.  
 Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

6.4.23  
  
**DEPUTY REGISTRAR**